

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **03.11.2023** (FRIDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:30 AM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1124/2023 (Vacate Stay) in Comp App (AT) (CH) (Ins) No. 201/2023 For Stay IA No. 660/2023 For Exemption IA No. 661/2023 For Directions IA No. 779 & 857/2023 To implead IA No. 1165/2023	M/s Consortium of B Subba Reddy & C Venkateswara Reddy Vs M/s Earthin Projects Ltd. & 3 Ors.	Mr. MV Swaroop	Mr. Kumar Anurag Singh- R1 Mr. VVSN Raju- R2, R3 Mr. Pranava Charan- R4

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By the order of Hon'ble Member (Technical)

Chennai Bench

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2. Website: www.nclat.nic.in

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